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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM:

Present:

C.P No. 1283/(MAH)/2017

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017

NAME OF THE PARTIES:

Axis Bank Ltd.
V/s.
BSR Diagnostics Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Shyam Kapadia, Mr. Hrudhay Khurana	Petitioner	Khurana
2.	i/b ASHISH PYASZ	A2B and Partners Admnate i/b Dhir & Dhir Associates Admn. for Corporate Debtor	Admn.

ORDER

CP No. 1283/I&BP/CLB/MB/MAH/2017

At request of the parties, list this matter on 8.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)